

Succulent plants to check environmental pollution;

(b) whether any survey has been conducted in this regard;

(c) if so, the outcome thereof; and

(d) the steps being taken to grow these plants in large numbers, particularly in desert and arid areas?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY). (a) No, Sir.

(b) No Sir.

(c) and (d). Do not arise

[*Translation*]

Super Computer Centre in Meerut

*812. SHRI HARISH PAL: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal to open a super computer centre in Meerut; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G. K. MENON): (a) There is no proposal to open a Super Computer Centre in Meerut.

(b) Does not arise.

[*English*]

Alleged Irregularities in the Working of Bal Bhawan Society

*813. PROF. VIJAY KUMAR MALHOTRA:
SHRI M.S. PAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to the reports about the alleged irregularities and malpractices in the working of Bal Bhawan Society;

(b) whether any investigation has been conducted in the matter; and

(c) if so, the outcome of such investigation and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The Government have received complaints regarding irregularities allegedly committed in certain matters pertaining to Bal Bhawan Society, India, New Delhi. All such complaints are normally forwarded to the Society for being looked into or reviewed and acted upon as per rules and procedures of the society which is an autonomous body.

Two sets of allegations were made against the Director, Bal Bhawan Society, India, and were investigated by the CBI during 1981-82 and 1982-83.

The first set of allegations related to visit of a delegation to Bulgaria and some irregularities and unauthorised expenditure in connection therewith. The allegations were investigated by the CBI during 1982 and the matter was treated as closed on June 10, 1982.

In the second case, the CBI brought to the notice of this Ministry, certain malpractices in Bal Bhawan Society India for information and necessary action. The irregularities were briefly as under:

- (i) Misuse of Staff Car
- (ii) Impropriety in Government Accommodation
- (iii) Irregularities in the purchase of